

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 03rd February, 2023

NO. HC.VII-100(Pt.-VIII)/2010/1030/A #### The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers to participate in the programme(s) shown against their name, scheduled to be held at the National Judicial Academy, Bhopal:

Sl. No.	Prog. No.	Prog. Date	Name of the Programme	Name of nominated officers	Phone No.	E-mail ID
1.	P-1333	04-03-2023 to 05-03-2023 Regular	National Seminar on Arbitration and Stress Management	Shri Budi Habung, Registrar, Gauhati High Court, Itanagar Permanent Bench, Naharlagun	9402478111	bhabung69@gmail.com
				Shri Mridul Kumar Saikia, Addl. District and Sessions Judge, FTC, Sivasagar	8724817277	saikiamridul22@gmail.com
2.	P-1335	11-03-2023 to 12-03-2023 Regular	Workshop on Witness Protection	Shri Achyutananda Saikia, Addl. Chief Judicial Magistrate, Baksa, Mushalpur	9707814229	achyut2801@gmail.com
				Smti Shatabdi Bhuyan, Sub-Divisional Judicial Magistrate (M), Gossaigaon	8723883694	shatabdibhuyan1@gmail.com
3.	P-1337	18-03-2023 To 19-03-2023 Regular	National Seminar for Presiding Officers of the NIA Courts	Shri Pranjal Das, Special Judge, CBI & NIA, Assam, Guwahati	9864261164	pdas.law@gmail.com
				Shri Vanlalenmawia, District and Sessions Judge, Aizawl	8730824034	aizawl.session@gmail.com

The aforesaid Officers are directed to attend the respective training programmes accordingly. Further, they are requested to submit a report after the completion of their respective programmes.

The nominated participants are also requested to go through the joining instructions available at the NJA website.

By order,
Sd/- R. A. Tapadar
REGISTRAR (JUDICIAL)

Memo No. HC.VII-100(Pt.-VIII)/2010/1031-1051/A, dated 03-02-2023

Copy for information & necessary action to:

1. The Hon'ble Director, National Judicial Academy, Suraj Nagar PO, Bhopal – 462044, Madhya Pradesh.

2. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules].

4. The Principal Accountant General (A&E), Mizoram, Aizawl / Arunachal Pradesh, Itanagar, for information and necessary action.

[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules].

5. The Registrar (Admin / Vigilance / Estt.), Gauhati High Court, Guwahati.
6. The Registrar-cum-Principal Secretary to the Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The Registrar. Gauhati High Court, Aizawl Bench, Aizawl.

(He is requested to inform the Judicial Officer of his State about this Notification)

8. The District & Sessions Judge,
Baksa / Kokrajhar / Sivasagar

(He is requested to inform the nominated Judicial Officer(s) under his control accordingly).

9. Shri Budi Habung, Registrar, Gauhati High Court, Itanagar Permanent Bench, Naharlagun.
10. Shri Pranjali Das, Special Judge, CBI & NIA, Assam, Guwahati.
11. Shri Mridul Kumar Saikia, Addl. District and Sessions Judge, FTC, Sivasagar.
12. Shri Achyutananda Saikia, Addl. Chief Judicial Magistrate, Baksa, Mushalpur.
13. Smti Shatabdi Bhuyan, Sub-Divisional Judicial Magistrate (M), Gossaigaon.
14. Shri Vanlalenmawia, District and Sessions Judge, Aizawl.

The nominated participants are requested to intimate their travel plans in writing to the NJA, Bhopal well in advance (at least 3 days) by email at liaisonoffice@nja.gov.in to enable the Academy to provide transport facility from the airport/railway station.

The nominated participants who are attending the training programme for the first time are also requested to deposit one-time Registration Fee of Rs. 1000/- (One thousand) plus GST of Rs. 180/- i.e., a total of Rs. 1180/-.

The nominated participants are requested to pay Lodging & Boarding charges @ Rs. 2500/- (Rupees Two Thousand Five Hundred) plus GST (Rs. 300/- at present) i.e., a total of Rs. 2,800/- per day or part of the day, per person.

No spouse, children, relatives and personal staff are permitted to accompany the nominated participants.

The nominated participants are also requested to carry their officially allotted Laptop/tablets, etc. with them while attending the programme.

15. The Joint Registrar (Judl./ PM & P), Gauhati High Court, Guwahati.
16. The Joint Registrar (Protocol & OSD), Gauhati High Court, Guwahati.
17. The Deputy Registrar (Finance), Gauhati High Court, Guwahati.
18. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).

19. The Administrative Officer, Judicial Academy, Assam with a **request to place the notification before the Hon'ble Director, Judicial Academy.**
20. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
21. The CA to the Registrar General, Gauhati High Court, Guwahat.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

R. A. T. S. S. S. S.
03.02.23
REGISTRAR (JUDICIAL)